

Writ A 221 of 78
 Bajrang Bahadur Dixit vs Writ
 Union of India and others

दिनांक

कार्यवाहियों की प्रगति और संलग्न आवेदनों के सम्बन्ध में टिप्पणी

दिनांक, जिसके लिये मामला स्थगित किया गया

4-1-78 Hon. K.N. Singh, J.
 Hon. S. D. Agarwal, J.

Presented today along with a stay application by Sri Rajeshwari Sahai.

① Writ - Admit. Issue notice.

② stay appln. - Rejected. Super.

10.1.78

Application dy 9.1.78 is put up before the Court for orders.

Kf

11/78

Hon. K.N. Singh, J.
 Hon. S. D. Agarwal, J.

App. 23-1-78 - Rejected.
 Rf

12-1-78

Writ

Notice for S.N. Moh
 Sec. Sec. Sec. Sec. Sec.
 Latji Singh Advocate P.C.

2.3.79

O.A. filed

1.9/29 20. filed

नं० एस० प्र० पी०-११७ उ० न्याय-१६-७६-५०,००० (जाव)